

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 4008
TO BE ANSWERED ON THE 30th March 2026
AVIATION SECTOR FAILURES

4008. SMT SAGARIKA GHOSE

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the Indian aviation exhibits high concentration among two major players;
- (b) number of IndiGo flight cancellations done in December, 2025;
- (c) compensation amount mandated by DGCA and actual amount disbursed;
- (d) domestic market share of airline as of January, 2026;
- (e) airline-wise losses due to cancelled flights;
- (f) cumulative losses to passengers due to cancelled flights; and
- (g) data on stranded passengers denied refunds or alternate flights?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a): As per the Directorate General of Civil Aviation (DGCA) data, in the year 2025, M/s Indigo holds about 64.0% market share, while Air India Group holds 27.0%. Together, these two airlines hold 91% of the domestic market.

(b) & (c): As per the data submitted by the airlines to DGCA, during December 2025, M/s Indigo cancelled 5,689 scheduled domestic flights. As on 23.03.2026, an amount of Rs. 4,620.5 lakh has been paid by M/s Indigo towards compensation. Further, the airline has informed DGCA that all refunds pertaining to flight cancellations during the mass disruption have been processed and credited to the original mode of payment.

(d) Market share of scheduled domestic airlines for January 2026 are mentioned below:

1. Alliance Air - 0.4%
2. Air India - 26.5%
3. Akasa Air - 4.8%
4. Indigo - 63.6%

5. Spice Jet- 3.9%

6. Fly91 - 0.2%

7. Indiaone Air - 0.01%

8. Star Air - 0.6%

(e) to (g): No data on airline-wise losses due to cancelled flights and cumulative losses to passengers is maintained by DGCA. As per the data submitted by M/s IndiGo to DGCA, a total of 3,64,933 passengers were impacted due to the major flight disruptions during 3rd to 5th December 2025. The airline has further informed that all refunds pertaining to flight cancellations during the said disruption have been fully processed and credited to the original mode of payment.
